COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 01 OF 2014 & IA NO. 05 OF 2014

Dated: <u>3rd August, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Steel Authority of India Ltd. Vs. Damodar Valley Corporation & Ors.			Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Rajiv Shankar Mr. S.K.Sarkar	Dvivedi
Counsel for the Respondent(s)	:	Ms. Anushree Bar	dhan for R1

<u>ORDER</u>

Re-list this matter for hearing on <u>05.12.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Bn/kt